

**Annexure-4**

**Name of the corporate debtor: M/s Kasargod Power Corporation Limited Date of commencement of CIRP: 19/01/2024 List of creditors as on:05/08/2024**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under Verification	Remark, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of Voting Share in CoC
1	M.M.S. Steel & Power Private Limited	05-02-2024	77,01,13,623/-	77,01,13,623/-	Form-C	NA	NA	80.11%	Nil	NA	NA	Nil	NA
2	KVK Bio Energy Pvt Ltd	09-02-2024	20,14,09,358/-	16,83,09,178/-	Form-C	NA	Yes	NA	Nil	NA	3,31,00,180/-	Nil	An amount of Rs.3,31,00,180/- is rejected on accounts of difference in simple interest and compound interest.